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Title: Introduction of the Employment Agencies (Regulation) Bill, 2018.

SHRI RABINDRA KUMAR JENA (BALASORE): Sir, I beg to move for leave to introduce a Bill to regulate employment agencies for the help of domestic workers, in turns and other employees seeking employment, apprenticeship or internship with employers indulged in legitimate occupation in order to enhance social security of employees and for matters connected therewith or incidental thereto.

HON. DEPUTY SPEAKER: The question is:

“That leave be granted to introduce a Bill to regulate employment agencies for the help of domestic workers, in turns and other employees seeking employment, apprenticeship or internship with employers indulged in legitimate occupation in order to enhance social security of employees and for matters connected therewith or incidental thereto.”

The motion was adopted.

SHRI RABINDRA KUMAR JENA : Sir, I introduce** the Bill.
